

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Subject: Exemption from wearing 'Gown' in the Jammu wing of the High Court of J&K and Ladakh during summer (w.e.f. May to ending September).

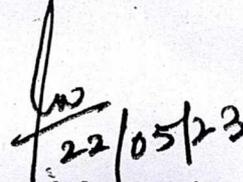
## Notification

No: 963 of 2023/RG

Dated: 22/05/2023

It is hereby notified for the information of all concerned that wearing of 'Gown' by the Advocates practicing in the Jammu Wing of the High Court of J&K and Ladakh is exempted with immediate effect till end of September, 2023.

By order.

  
(Shahzad Azeem)  
Registrar General

No: 26171-97/RG/LP

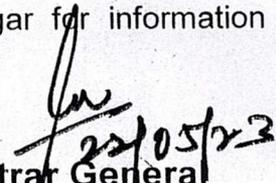
Dated: 22/05/2023

### Copy of the above forwarded to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
3. Secretary to Govt., Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Director J&K Judicial Academy, Jammu.
7. Member Secretary, J&K and Ladakh, Legal Service Authority.
8. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
9. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
10. Registrar (IT), High Court of J&K and Ladakh, Jammu.
11. Registrar (Administration / Recruitment/ Management), High Court of J&K and Ladakh.

.... for information and necessary action.

12. General Secretary, J&K High Court Bar Association, Jammu for information.
13. HC CPC e-Courts High Court of J&K and Ladakh for information and with the request to get the same uploaded on the website of the High Court.
14. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.

  
Registrar General